## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P No. 142/KB/2016 (C.P-31/2003) CA.No.200/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company		Shri Binod Kumar Kasera -Versus- Nandlal & Sons Tea Traders Pvt Ltd. & Ors.		
Under Section		397/398 O & M		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one from either side responded.

List on 20-11-2017 for hearing

(Jinan KR) Member(J)

(Vijai Pratap Singh) Member(J)